

CBI Vs. N.S. Bhangoo

RC- BD-1 2014E-0004

BS &FC

19.05.2020

Present: Ms. Mona Jonwal, Ld. PP for CBI alongwith IO.

Sh. Jai Dehadrai and Sh. Siddarth Arora, advocates for accused Subrata Bhattacharya.

Today the bail application of the accused Subrata Bhattacharya and the reply of the IO have been received by way of e-mail.

Hearing has been conducted through Cisco Webex as per the direction of the Ld. District & Sessions Judge, Rouse Avenue District Courts.

Considering the nature of grounds taken in the bail application, it is expedient to call for latest medical report of the accused from the Jail Superintendent.

It is accordingly, directed that Jail Superintendent may furnish the fresh medical report of the accused before the next date. Jail Superintendent to also report whether there are any Covid-19 patients in the concerned jail, if so, what steps have been taken to prevent spread of the disease to other inmates of the jail.

Ld. Counsel for the accused has further submitted that the spouse of the accused is also suffering from terminal illness/she is on death bed. Let her latest medical report be also filed by the counsel for the accused with advance copy to the IO. IO is also directed to verify the same and file his report before next date of hearing.

List this matter before the concerned Duty Magistrate on 26.05.2020.

**HARJYOT SINGH
BHALLA**

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SINGH BHALLA
Date: 2020.05.19 15:31:32 +05'30'

Harjyot Singh Bhalla

Duty MM/CMM/RADC/New Delhi

19.05.2020